

41
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH:

AT HYDERABAD

O.A.No.79 of 1997.

DATE OF ORDER:8-12-1998.

Between:

C.N.Parthasarathy.

...Applicant

a n d

1. Union of India, represented by
its Secretary, Ministry of Home
Affairs, Govt. of India, New Delhi.
2. The Secretary, Ministry of Personnel,
Public Grievances & Pension, Govt. of
India, New Delhi.
3. The Director, Intelligence Bureau,
Ministry of Home Affairs, Govt. of
India, New Delhi.
4. The Chairman, Vth Pay Commission,
Govt of India, New Delhi.

....Respondents

COUNSEL FOR THE APPLICANT :: Mr.PL.Narasimha Rao

COUNSEL FOR THE RESPONDENTS:: Mr.N.R.Devaraj

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

A N D

THE HON'BLE SRI B.SJAI PARAMESHWAR, MEMBER (JUDL)

: O R D E R :

ORAL ORDER (AS PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

Heard Mr.P.L.Narasimha Rao, learned Counsel for the
Applicant and Mr.N.R.Devaraj, learned Standing Counsel for
the Respondents.

R

N

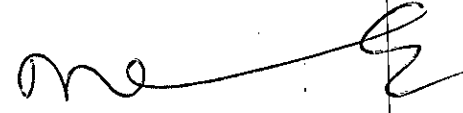
.....2

2. The prayer in this OA is same as the prayer in D.A.No.78 of 1997.

3. The Order passed in OA.no.78 of 1997 will hold good in this OA also. No costs.


(B.S. JAI PARAME SHWAR)

MEMBER (JUDL)
8/14/98

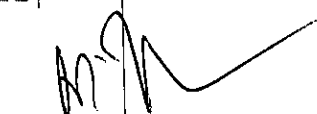

(R. RANGARAJAN)

MEMBER (ADMN)

DATED: this the 8th day of December, 1998

Dictated to sten in the Open Court

DSN


D.R.

OA.79/97

Copy to:-

1. The Secretary, Ministry of Home Affairs, New Delhi.
2. The Secretary, Ministry of Personnel, Public Grievance & Pension, New Delhi.
3. The Director, Intelligence Bureau, Ministry of Home Affairs, New Delhi.
4. The Chairman, Vth Pay Commission, New Delhi.
5. One copy to Mr. P.L.Narasimha Rao, Advocate, CAT., Hyd.
6. One copy to Mr. N.R.Devarey, CAT., Hyd.
7. One copy to D.R.(A), CAT., Hyd.
8. One duplicate copy.

srr

23/12/98
II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESWAR :
M(J)

DATED: 8/12/98

ORDER/JUDGMENT

MA/R.A./C.P.No.

in
OA. NO. 79/98

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

